# GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

# Rajya Sabha

# **UNSTARRED QUESTION NO.: 183**

## TO BE ANSWERED ON THE 3rd February 2021

#### **DEBT OF AIR INDIA**

### 183. SHRI DEREK O' BRIEN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the current employees of Air India will remain employed with Air India post its strategic disinvestment;
- (b) the base enterprise value of Air India set for bidding; and
- (c) the current debt of Air India, and how much of it is transferred to a Special Purpose Vehicle (SPV)?

#### **ANSWER**

Minister of State (IC) in the Ministry of CIVIL AVIATION (Shri Hardeep Singh Puri)

- (a) The interest of the employees of Air India will be safeguarded in accordance with the guidance of the Department of Investment and Public Asset Management, Ministry of Finance and same will be reflected in the Share Purchase Agreement to be signed with new owner post disinvestment.
- (b) The base enterprise value set for bidding has not been determined so far.
- (c) The total debt of Air India Ltd. as per the audited accounts of FY 2019-2020 (Prov) is Rs. 38,366.39 crore. The above amount is after the transfer of debt amounting to Rs. 22,064 crore during the FY 2019-20

to Air India Assets holding Limited being a Special Purpose Vehicle (SPV).

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